

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 50 of 2014

Dated : 29th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

SM Environmental Technologies Pvt. Ltd.

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Bipin Gupta

ORDER

Post the matter for hearing on 18.12.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk